

ITEM NO.1506

COURT NO.14

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9350-9351/2019

FOOD CORPORATION OF INDIA

Appellant(s)

VERSUS

BRIHANMUMBAI MAHANAGAR PALIKA & ORS.

Respondent(s)

Date : 19-03-2020 These appeals were called on for hearing today.

For Appellant(s) Mr. Ajit Pudussery, AOR
Mr. Ajeet Singh Verma, Adv.

For Respondent(s)
Ms. Asha Gopalan Nair, AOR

Hon'ble Mr. Justice Ashok Bhushan pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice M.R. Shah.

In terms of the signed reportable judgment, civil appeals are allowed.

Pending applications, if any, shall also stand disposed of.

(MAHABIR SINGH)
AR-cum-PS

(BEENA JOLLY)
BRANCH OFFICER

(Signed reportable judgment is placed on the file)